NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 33/BB/ 2018	-	For compliance of office objections raised by Registry	Rule 6 of IB	M/s Hemang Resources Ltd Vs M/s Sree Venkateshwara Sponge and Power Pvt Ltd

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Hari Baba Taoka

9740237291

ORDER

PCS for Petitioner is present. He has filed compliance memo along with annexures. Issue notice to Corporate Debtor. Registry to prepare notice; PCS to collect notice and serve on Corporate Debtor and file proof of service. Meanwhile, Registry to examine compliance. List it on 21.02.2018 finally.

Member (T)

Member (J)